

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI. R. S. PAVASKAR
COURT 42 ADDL SESSIONS JUDGE
Criminal Cause List Dated 19-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	CRI APPEAL	100832/2018	Manoj Nana Kene - Applicant (Orig. Opponent No.1) Vs Nisha @ Deepali Majoj - Respondent (Ori. Applicant)	Rashma Bopi
2	CRI APPEAL	100527/2019	M/s. Ahuja Properties and Associates - Appellant (Org. Accused) Vs Pranav Sharad Adurkar and State of Maharashtra - Respondent	M. H. Kazi and Ass
3	CRI APPEAL	100523/2019	M/s. Ahuja Properties and Associates - Appellant (Org. Accused) Vs Lata Sharad Adurkar and State of Maharashtra - Respondent	M. H. Kazi and Ass
4	CRI APPEAL	100524/2019	M/s. Ahuja Properties and Associates - Appellant (Org. Accused) Vs Lata Sharad Adurkar and State of Maharashtra - Respondent	M. H. Kazi and Ass
5	CRI APPEAL	100525/2019	M/s. Ahuja Properties and Associates - Appellant (Org. Accused) Vs Sharad Narayan Adurkar and State of Maharashtra - Respondent	M. H. Kazi and Ass
6	CRI APPEAL	100526/2019	M/s. Ahuja Properties and Associates @ Appeal ---19 @ BA 1177-19 - Appellant (Org. Accused) Vs Sharad Narayan Adurkar and State of Maharashtra - Respondent	M. H. Kazi and Ass
<u>HEARING</u>				
7	CRI REV APP	100474/2018	Neha Goyal Aka Neha Manan Agrawal-Aplcnt. Vs State of Maharashtra and Harshvardhan S/o Suryapratap Gupta-Respds.	Pravina J. Kanani
8	CRI REV APP	100475/2018	Neha Goyal Aka Neha Manan Agrawal-Aplcnt. Vs State of Maharashtra and S. P. Gupta-Respds.	Pravina J. Kanani
9	CRI APPEAL	100491/2018	Ajay Shah @ MA 1588/18 @ BA 1475/18 - Appellant (Org. Accused No. 2) Vs M/s Sachin Steel Pvt. Ltd. and State of Maharashtra - Respondent	Gunjan Thakkar

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI. R. S. PAVASKAR
COURT 42 ADDL SESSIONS JUDGE
Criminal Cause List Dated 19-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
10	CRI APPEAL	100492/2018	Ajay Shah@MA-1589-18,BA-147- -18-Aplnt. Vs M/s. Sachin Steel Pvt. Ltd. and State of Maharashtra-Respds.	Gunjan Thakur, Ajay Shah
11	CRI APPEAL	100493/2018	Ajay Shah@MA-1590-18,BA-147- -18-Aplnt. Vs M/s. Sachin Steel Pvt. Ltd. and State of Maharashtra-Respds.	Gunjan Thakur, Ajay Shah
12	CRI REV APP	100006/2019	Ajit K. Raote - Applicant Vs Bharat G. Mantri and The State of Maharashtra - Respondent	Rohit S. Shevate
<u>EVIDENCE PART HEARD</u>				
13	NDPS S CASE	100043/2012	The State ANC Vs Mohamad Ali @ Bhaijan @ China Vlimohamad Ansari	
14	NDPS S CASE	100067/2013	The State ANC Vs Sunday Izike Ojaga	
15	NDPS S CASE	100087/2013	ANC Ghatkopar Unit Vs Khakendra Karansing sonag	APP Tawade
<u>CHARGE</u>				
16	NDPS S CASE	100007/2014	ANC Kandivali Unit Vs Mohamad Babumiya Jaidul Sardar	APP Tawade
17	NDPS S CASE	100034/2014	ANC Azad Maidan Unit Vs Anudo Tochuku Phorkanse	APP Tawade
18	NDPS S CASE	100111/2014	ANC Kandivali Unit Vs Momiana Ibrahim Marnekar	APP Tawade
(Main Matter REMAND APPLN NDPS/0100070/2014)				
19	NDPS S CASE	100132/2014	The State Wadala T.T. Police Station Vs Nanda Phulan Das and Anr.	APP Lade Rohit Padavi
(Main Matter REMAND APPLN NDPS/0100101/2014)				
20	NDPS S CASE	100135/2014	ANC Azad Maidan Unit Vs Nasim Bano Shaikh and Anr.	APP Tawade
(Main Matter REMAND APPLN NDPS/0100052/2014)				

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI. R. S. PAVASKAR
COURT 42 ADDL SESSIONS JUDGE
Criminal Cause List Dated 19-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
21	NDPS S CASE	100131/2015	ANC Ghatkopar Unit Vs Khairunisa Farukh Sardar	APP Tawade
(Main Matter REMAND APPLN NDPS/0100135/2015)				
<u>DOCUMENTS</u>				
22	NDPS S CASE	100119/2016	ANC, GHATKOPER UNIT. Vs SHASHIKANT HARIHAR BAHIDAR	
<u>COMPLIANCE</u>				
23	NDPS S CASE	100119/2019	The State of Maharashtra Deonar Police Station Vs Mohd. Imran Sadik Ali Shaha	
<u>REPLY/SAY</u>				
24	BAIL APPLN NDPS	100983/2020	Ruby Batharey w/o Habib Aziz Chaudhary Vs The State of N.C.B	Francis Saldhana
<u>APPEARANCE</u>				
25	NDPS S CASE	100061/2018	The State (Oshiwara Police Staion) Vs Firoz Mirza Galib Khan	
26	NDPS S CASE	100089/2018	ANC Bandra Unit Vs Ajah Osi Andrew	APP Tawade
<u>PRODUCTION OF ACCUSED</u>				
27	NDPS S CASE	100180/2019	Union Of India, Narcotics Control Bureau Vs Abdul Razak @ Rehman S/o Abdul Khader UdheenKunhi	
<u>N.B.W.READY</u>				
28	NDPS S CASE	100041/2016	A.N. Cell Vs Shahabuddin Shaikh	
29	NDPS S CASE	100072/2017	State Nagpada Police Station Vs Rafik Musa Shaikh and Anr 01	APP Tawade
<u>DORMANT FILE</u>				
30	NDPS S CASE	100578/1989	AIU Custom Vs Mrs. Abimbola Olubisi Ogunyeni Nee Layade	SPP-Mr.Gupte-AIU
31	NDPS S CASE	100886/1989	Customs Vs Ikemefuna Odife	SPP-Mr. Gupte

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI. R. S. PAVASKAR
COURT 42 ADDL SESSIONS JUDGE
Criminal Cause List Dated 20-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>EVIDENCE PART HEARD</u>				
1	NDPS S CASE	100226/2015	ATS, CHARKOP UNIT. Vs Sachin Dilip Bagul and Ors 4	SPP Chimalkar Dilip Mishra A1 Aiyaz Khan A2
<u>ARGUMENTS</u>				
2	CRI M A	102231/2018	Shashank Keshav Kalkar@Appeal-- 18-Aplnt. Vs EPCOS India Pvt. Ltd. -Respdt.	Pravin Padave
3	CRI APPEAL	100864/2018	M/s. Panacea Developers@MA-2731-18,- A-2708-18-Aplnt. Vs The State of Maharashtra and Kapil Dharamkumar Kapadia-Respdt.	Jayant Bodke
4	CRI APPEAL	100170/2019	Avanti Shetty-Aplnt. Vs The State of Maharashtra and Jivesh Shetty- Respdts.	D M Leagl Ventures
<u>EVIDENCE PART HEARD</u>				
5	NDPS S CASE	100020/2011	ANC Ghatkopar Unit Vs Rziya Babu Sayyed	APP Tawade
6	NDPS S CASE	100119/2013	ANC Kandivali Unit Vs Kingsale Arun Dudim	APP Tawade
7	NDPS S CASE	100159/2013	ANC Worli Unit Vs Smt. Mehrunisa Asif Shaikh @ Kali Amma	APP Tawade
8	NDPS S CASE	100004/2015	ANC Azad Maidan Unit Vs Aslam @ Ali Akbar Qureshi	APP Tawade M.S.Shaikh
9	NDPS S CASE	100011/2015	ANC Bandra Unit Vs Julekha Mahamad Kureshi	APP Tawade
10	NDPS S CASE	100174/2015	State, Dongri Police Station Vs Yaya Musa Patel	APP Tawade
11	NDPS S CASE	100128/2016	State Dongri Police Station Vs Gulam Abbas Hasanali Khoja	APP Tawade Sartaj Shaikh
12	NDPS S CASE	100064/2017	ATS Charkop Unit Vs Bhanudas More @ Bhavesh Patel	SPP Chimalkar Adv Mishra

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI. R. S. PAVASKAR
COURT 42 ADDL SESSIONS JUDGE
Criminal Cause List Dated 20-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
13	NDPS S CASE	100020/2019	ATS, Charkop Unit Vs Rajjak Hasanali Rupani @ Chacha	SPP Chimalkar
			<u>EVIDENCE</u>	
14	NDPS S CASE	100027/2014	ANC Worli Unit Vs Samir Sadakat Hussain Shaikh @ Shera	APP Tawade
15	NDPS S CASE	100065/2015	The State Sir J.J.Marg Police Station. Vs Nilesh Kumar Yadav and others	
			<u>CHARGE</u>	
16	NDPS S CASE	100228/2015	ANC Bandra Unit. Vs Sadhana Sitaram Kshirsagar	APP Tawade
17	NDPS S CASE	100023/2016	ANC, Badra Unit. Vs OBINNA JAMES EKWE.	APP Tawade
18	NDPS S CASE	100081/2017	The State of Gaodevi Police Station Vs Laxmi Sanjay Bhosale	
19	NDPS S CASE	100107/2017	ANC Kandivali Unit Vs Zahir Mehmood Khan	APP Tawade
			<u>HEARING BEFORE CHARGE</u>	
20	NDPS S CASE	100033/2019	ANC, Bandra Unit Vs Chinonso Udegu Namadi	APP Tawade
			<u>FILING AFFIDAVIT</u>	
21	CRI APPEAL	100483/2019	Anil Thakurdas Kurseja@MA-1476-19,- A-1446-19-Aplcnt. Vs S. A. Pharmachem P. Ltd. Through V. L .Narayan and The State of Maharashtra- Respdts.	Avinash Jadhav, Nayana Jadhav
			<u>REPLY/SAY</u>	
22	NDPS M A	100453/2020	Amina Sajid Khan Vs The State of Maharashtra Dharavi Police Station	Taraq Sayed
			<u>APPEARANCE</u>	
23	NDPS S CASE	100139/2018	State Amboli Police Station Vs Paul Okoro Luke	APP Tawade
24	NDPS S CASE	100190/2018	StateDongri Police Station Vs Aalam Amir Khan	APP Tawade

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI. R. S. PAVASKAR
COURT 42 ADDL SESSIONS JUDGE
Criminal Cause List Dated 20-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
25	CRI REV APP	100720/2019	Manmohan R. Goyal - Petitioner (Orig. Complainant) Vs State of Maharashtra - Malabar Hill Police Station - Respondent	P. D. Vishwasrao
			<u>N.B.W.READY</u>	
26	NDPS S CASE	100121/2016	ANC, KANDIVALI UNIT. Vs CHUKWU BONIFACE OKORO	
			<u>DISCHARGE APPLICATION</u>	
27	NDPS S CASE	100063/2018	State Powai Police Station Vs Mehandi Zahir Hasan Mirza and other 2	APP Tawade
			<u>HIGH COURT EXPEDIATED TIME BOUND</u>	
28	NDPS S CASE	100093/2016	THE STATE OF NCB Vs Cremancia Sophia Basikora	SPP Saldhana Adv Sartaz Shaikh

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI. R. S. PAVASKAR
COURT 42 ADDL SESSIONS JUDGE
Criminal Cause List Dated 21-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>EVIDENCE</u>				
1	NDPS S CASE	100032/2018	State (Amboli Police Station) Vs Nadim Nasir Shaikh @ Imran and other 3	
<u>ARGUMENTS</u>				
2	CRI REV APP	100362/2019	Ajit Ramchandra Angane - Applicant, Org. Complainant Vs M/s. A. R. Constructions - Accused, Respondent	Manohar S. Mandavkar
3	CRI REV APP	100398/2019	M/s. N. M. Entertainment -Daresh Sharma - Aplcnt. Vs M/s. Mahashaila Cinebandha- Respdt.	Ashraf Patel
4	CRI APPEAL	100361/2019	Himayat Ali Shahadat Ali Choudhari@Raju Choudhari@ MA 1056/19 -Aplnt. --- Delay condoned Vs State and Asst. Commissioner of Police - Trombay Police Station -- Respondent	Ganesh B. Shinde
<u>HEARING</u>				
5	CRI REV APP	100898/2017	Dr. Ujjwala Chandrakant Thatte- Aplcnt. Vs Parasmal Uttamchjand Jain and State of Maharashtra-Respdt.	Amit Bharadwaj
6	CRI REV APP	100936/2017	Dr. Pankaj C. Gandhi-Aplcnt. Vs State of Maharashtra and Ashok Kumar Puri-Respdts.	In Person
7	CRI APPEAL	100160/2019	M/s. Palmon Exports Kasez@MA- 477-19,BA-465-19-Aplnt. Vs Shreegopal Darak-Respdt.	Sunil Kumar Patro
<u>EVIDENCE PART HEARD</u>				
8	NDPS S CASE	100035/2011	ANC Kandivali Unit Vs Gajanan Sudam Kardile	APP Tawade
9	NDPS S CASE	100094/2013	ANC Ghatkopar Unit Vs Kamruddin Mohd. Khan	APP Tawade

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI. R. S. PAVASKAR
COURT 42 ADDL SESSIONS JUDGE
Criminal Cause List Dated 21-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
10	NDPS S CASE	100210/2014	ANC Worli Unit Vs Salim Mohamood Sayyed	APP Tawade
<u>EVIDENCE</u>				
11	NDPS S CASE	100039/2011	State Dahisar Police Station Vs Pramod Sad Tiwari	APP Tawade
<u>CHARGE</u>				
12	NDPS S CASE	100053/2013	ANC Kandivali Unit Vs Bharti Uttam Ohamkasash	APP Tawade
13	NDPS S CASE	100163/2015	The State of Borivali Police Station Vs Obina James Ekwe	
14	NDPS S CASE	100040/2018	ANC Kandivali Unit Vs Ishfak Ahmad Mohammad Ashraf Reshi	APP Tawade
15	NDPS S CASE	100109/2018	The State of Maharashtra Malwani Police Station Vs Vikram Mohanlal Rawal	Sandip Pachangane Police Sub Inspector
<u>HEARING BEFORE CHARGE</u>				
16	SESSIONS CASE	100195/2014	State MIDC Police Station Vs 1. Ashok Rajaram Yadav 2. Rajdeo Jungbahadur Yadav	APP Mr. P. S. Tawade Adv. Vijay Yadav - 1 Adv. Gupte - 2
<u>REPLY/SAY</u>				
17	NDPS S CASE	100063/2019	Narcotics Control Bureau Vs Ahamed Kunhi B @ Khader and Others	
<u>APPEARANCE</u>				
18	NDPS S CASE	100047/2018	The State (Oshiwara Police Station) Vs Sunil Jaikarsingh Choudhari	
19	NDPS S CASE	100095/2018	State, Dindoshi Police Station Vs Akkabai Dhanu Kale	APP Tawade
20	NDPS S CASE	100173/2018	The State of Maharashtra ANC, Bandra Unit Vs Danish Asif Sayyed @ Dani and anr 1	

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI. R. S. PAVASKAR
COURT 42 ADDL SESSIONS JUDGE
Criminal Cause List Dated 21-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
21	NDPS S CASE	100092/2019	Narcotics Control Bureau Vs Rajiv Tiwari and Anr	
22	NDPS S CASE	100095/2019	The State of Maharashtra Aarey Police Station Vs Isayah John Ogadu	
<u>PRODUCTION OF ACCUSED</u>				
23	REMAND APPLN NDPS	100035/2020	The State- ANC Bandra Unit Vs Rajesh Tulshidas Joshi and other	
24	REMAND APPLN NDPS	100466/2020	The state of Maharashtra through NCB Mumbai. Vs Sunny Ocha Iyke	PP
<u>N.B.W.READY</u>				
25	NDPS S CASE	100146/2013	ANC Bandra Unit Vs Okaro John Ozogi and Ors.	APP Tawade
26	NDPS S CASE	100024/2014	ANC Kandivali Unit Vs Sabina Aju Shaikh	APP Tawade

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI. R. S. PAVASKAR
COURT 42 ADDL SESSIONS JUDGE
Criminal Cause List Dated 22-10-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>EVIDENCE PART HEARD</u>				
1	NDPS S CASE	100104/2004	Asstt.Comm. of Customs Vs Ebrahim Mustaq Ali Khan	SPP Leena Shinde Ms. Apeksha Vora
<u>HEARING</u>				
2	CRI APPEAL	100170/2018	Bhavarlal G. Gehlot@MA-63- -18,BA-476-18 - Appellant (Org. Accused) Vs Varsha Deepak Rambhia and The State of Maharashtra - Org. complainant/Respondent	K. H. Holambe Patil
3	CRI APPEAL	100171/2018	Bhavarlal G. Gehlot @MA 635/18 @ BA 477/18 Appellant (Org. Accused) Vs Varsha Deepak Rambhia and The State of Maharashtra - Org. complainant/Respondent	K. H. Holambe Patil
4	CRI APPEAL	100172/2018	Bhavarlal G. Gehlot@MA-63- -18,BA-478-18 - Appellant (Org. Accused) Vs Varsha Deepak Rambhia and The State of Maharashtra - Org. complainant/Respondent	K. H. Holambe Patil
5	CRI APPEAL	100173/2018	Bhavarlal G. Gehlot@MA-63- -18,BA-479-18 - Appellant (Org. Accused) Vs Deepak Visanji Rambhia and The State of Maharashtra - Org. complainant/Respondent	K. H. Holambe Patil
6	CRI APPEAL	100174/2018	Bhavarlal G. Gehlot @ MA 638/18 - Appellant (Org. Accused) Vs Deepak Visanji Rambhia and The State of Maharashtra - Org. complainant/Respondent	K. H. Homambe Patil

EVIDENCE PART HEARD

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI. R. S. PAVASKAR
COURT 42 ADDL SESSIONS JUDGE
Criminal Cause List Dated 22-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
7	NDPS S CASE	100002/2010	ANC Kandivali Unit Vs Rakeshkumar Lallan Yadav 1	APP Tawade Yogini Kadam
8	NDPS S CASE	100045/2012	The State ANC Vs Dhirendra Bansraj Singh @ Bittu	
9	NDPS S CASE	100213/2014	ANC Kandivali Unit Vs Prakash Horil Sav	APP Tawade
10	NDPS S CASE	100146/2017	Rahul Saini (I.O) NCB Vs Sophie Dzidza Sonje	SPP Saldanha
<u>EVIDENCE</u>				
11	NDPS S CASE	100146/2014	ANC Azad Maidan Unit Vs Farzana Akber Ali	APP Tawade
(Main Matter REMAND APPLN NDPS/0100045/2014)				
<u>CHARGE</u>				
12	NDPS S CASE	100023/2014	ANC Kandivali Unit Vs Shahid Husain Sher Mohammed Shaha	APP Tawade
13	NDPS S CASE	100175/2015	ANC Azad Maidan Unit Vs Najir Hussain Ali Ahmed Shaikh	APP Tawade
(Main Matter REMAND APPLN NDPS/0100002/2015)				
<u>APPEARANCE</u>				
14	NDPS S CASE	100070/2019	ANC, Worli Unit Vs Laxmnan Rajan Pudukode Rajan @ Nikhil	APP Tawade
15	NDPS S CASE	100126/2019	The State of Maharashtra Vanrai Police Station Vs Zishan Irfan Ahmed	
16	NDPS S CASE	100133/2019	The State of Maharashtra A.N.Cell, Ghatkopar Unit Vs Hasanali Subhanali Shaikh	
17	NDPS S CASE	100144/2019	The State of Maharashtra Dongri Police Station Vs Valentine John Udimadu	

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI. R. S. PAVASKAR
COURT 42 ADDL SESSIONS JUDGE
Criminal Cause List Dated 22-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
18	NDPS S CASE	100166/2019	Narcotics Control Bureau Vs Anidiobi Onyeka John	
19	NDPS S CASE	100170/2019	The State of Maharashtra Sir J.J. Marg Police Station Vs Mohd. Mustafa Sadikali Shaikh	
20	REMAND APPLN NDPS	100547/2020	The State of Maharashtra through Dharavi Police Station, Mumbai. Vs Mohd. Sabi @ Sabiya Sabiulla Faruqee	PP
<u>AWAITING R AND P</u>				
21	CRI APPEAL	100848/2018	Krishidhan Seeds Private Limited - Appellant Vs State of Maharashtra and Nahyco Monsanto Biotech (India) Pvt. Ltd. - Respondent	Yash Associates (Dilip H. Shukla)
22	CRI APPEAL	100849/2018	Krishidhan Seeds Private Limited - Appellant Vs State of Maharashtra and Nahyco Monsanto Biotech (India) Pvt. Ltd. - Respondent	Yash Associates (Dilip H. Shukla)
23	CRI APPEAL	100850/2018	Krishidhan Seeds Pvt. Ltd. - Aplnt. Vs State of Maharashtra and Mahyco Monsanto Biotech- Respdts.	Yash Assoc. (Dilip H. Shukla)
<u>N.B.W.READY</u>				
24	NDPS S CASE	100044/2015	State Juhu Police Station Vs Anthony Ansubusi Jerom	APP Tawade
<u>DISCHARGE APPLICATION</u>				
25	NDPS S CASE	100141/2016	MANOJKUJMAR KEELKA, I.O. SIIB AIRPORT Vs EDWARD FRANCIS RODRIGUES	SPP Saldhana Mishra

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI. R. S. PAVASKAR
COURT 42 ADDL SESSIONS JUDGE
Criminal Cause List Dated 23-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>EVIDENCE PART HEARD</u>				
1	NDPS S CASE	100076/2017	The State ANC Unit Vs Pravin Dilip Waghela and 2 others	APP Lade Mishra2,3
<u>ARGUMENTS</u>				
2	CRI APPEAL	100776/2017	Jamboo Bhandari-@MA-2255-17,BA-- 998-17-Aplnt. Vs The State of Maharashtra and M/s. Metro Exporters Ltd. - Respdt.	Dr. Sai Kumar Pathrudu M.
3	CRI APPEAL	100777/2017	Jamboo Bhandari @ MA 2256/17 @ BA 1999/17 - Appellant Vs The State of Maharashtra and M/s. Metro Exporters Ltd. - Respondent	Dr. Sai Kumar Pathrudu M.
<u>EVIDENCE PART HEARD</u>				
4	NDPS S CASE	100010/2010	State Dahisar P. Stn. Vs Manaram Hiraji Chowdhari	Mr.Bidkar
5	NDPS S CASE	100028/2011	The State ANC Vs Hakim Hasan Adejonwo	
6	NDPS S CASE	100088/2011	ANC Azad Maidan Unit Vs Gunwant Rajendra Menariya and 1 ors.	APP Tawade
<u>EVIDENCE</u>				
7	NDPS S CASE	100067/2017	State Kurla Police Station Vs Namrata Dilip Kadam @ Asha	APP Tawade
<u>CHARGE</u>				
8	NDPS S CASE	100070/2012	ANC Kandivali Unit Vs Mehraj Ali Ansari @ Raju	APP Tawade
9	NDPS S CASE	100095/2015	ANC Bandra Unit Vs Alidin Sunday Rilivan	APP Tawade
10	NDPS S CASE	100068/2017	ANC Ghatkopar Unit Vs SHAKIL AHMED VAISH MOHD.CHAUDHARI.	APP Tawade
11	NDPS S CASE	100070/2017	SHAHUNAGAR POLICE STATION Vs BHAGWANDAS D. SURYAVANSHI	
<u>DOCUMENTS</u>				
12	NDPS S CASE	100002/2015	The State Vakola P.S Vs Pankaj Randir Singh and anr.	
<u>COMPLIANCE</u>				

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI. R. S. PAVASKAR
COURT 42 ADDL SESSIONS JUDGE
Criminal Cause List Dated 23-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
13	NDPS S CASE	100056/2014	The State Santacruz Police Station Vs Dashrath Bhiru Kale	
(Main Matter REMAND APPLN NDPS/0100035/2013)				
<u>APPEARANCE</u>				
14	NDPS S CASE	100234/2015	State Kasturba Marg Police Station Vs Mosin @ Chiku Mennuddin Shaikh.	APP Tawade Mishra
15	NDPS S CASE	100074/2018	State Versova Police Station Vs Raju Maycal Harry	APP Tawade
16	CRI REV APP	100235/2019	Shailesh Shridhar Shelar-Aplnt. Vs Rajendra Eknath Mane and The State of Maharashtra-Respds.	P. B. Patil
17	REMAND APPLN NDPS	100001/2020	The State- Malvani Police Station Vs Sultan Husean Shaikh	
<u>AWAITING R AND P</u>				
18	CRI APPEAL	100725/2019	Abid Akhtar Najam Ansari @ MA 2318-19 @ BA 2319-19 - Appellant Vs The State of Maharashtra - Chunabhati Police Station - Respondent	M. J. Legal and Associates
<u>PRODUCTION OF ACCUSED</u>				
19	REMAND APPLN NDPS	100494/2020	The state of Maharashtra through Nagpada Police Station, Mumbai. Vs Rehan Rais Kureshi	PP
20	REMAND APPLN NDPS	100498/2020	STATE GOVERNMENT DCB CID PROPERTY CELL Vs MUKTAR AHEMAD ISRAR ANSARI	PP
21	REMAND APPLN NDPS	100549/2020	The State of Maharashtra through Wadala T. T. Police Station, Mumbai. Vs Mohd. Shoyeb Haidar Khan	PP
<u>SAYHEARING ON EXH.READY</u>				
22	CRI APPEAL	100808/2017	1)Shreepal Electricals Yashpal 2)Mangilal Jain@MA-2329-17-Aplnt. Vs Anchor Electricals P. Ltd.-Respdt.	V. Balasubramanian
<u>SUMMONS READY</u>				
23	NDPS S CASE	100010/2016	The State of N.C.B. Vs SMT. RUKHSANA ASGAR SHAIKH.	
<u>SUPPLY OF COPIES</u>				
24	NDPS S CASE	100155/2015	The State of Vakola Police Station Vs Amreshkumar Avdhesh Singh	
<u>DORMANT FILE</u>				

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ SHRI. R. S. PAVASKAR
COURT 42 ADDL SESSIONS JUDGE
Criminal Cause List Dated 23-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
25	NDPS S CASE	100416/1997	Asstt.Commr.CustomsAirport Bombay Vs Giovanni Miragli	
26	NDPS S CASE	100057/2008	ANC Vs 1 Motiram Darogumalah Sahani 4 Ors.	APP-Ms. Nadar-ANC Choudhary-1Bansode-2